

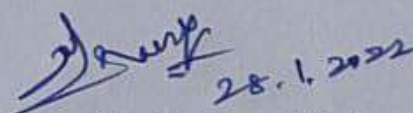
ADM/67/2022

Office of the
Principal District & Sessions Judge,
Bengaluru Rural District,
Bengaluru, Date: 28.01.2022.

CORRIGENDUM

The earlier Notification bearing No. ADM/67/2022, dated 28.01.2022, regarding hearing of cases only in the afternoon session on 29.01.2022 on account of the Workshop scheduled for the District Judges of Bengaluru Rural District, Bengaluru, is not applicable to the following Courts:

1. The I Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru.
2. The VI Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru.
3. The IX Additional District & Sessions Judge, Bengaluru Rural District, Bengaluru.


(Tyagaraja N. Inavally)

Principal District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

Pri. District & Sessions Judge
Bangalore Rural District
Bangalore